## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

**UNDER SECTION** 

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

FOR TK Bhaskar SHWETHA VASUDEVAN

counted too the Petitionald

Athiban Vijay

Counsel for R52 P6

Adity a Reddy

ABISHEK RAMAN

Coursel for R, toRy

1. O.L. Renn

ORDER

Ms.Shwetha Mohan, Proxy representing Shri T.K.Bhaskar Senior Counsel for Petitioners present. Shri Abishek Raman, Counsel for R1 to R4 present. Shri Athiben Vijay, Counsel for R5 to R6 present. Counsel for R5 to R6 filed an application with a prayer to transpose them as Petitioners for which R1 to R4 sought time for filing counter. Time enlarged finally. Put up on 5/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)